

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 832

**TO BE ANSWERED ON FRIDAY, THE 24TH JULY, 2015/SHRAVANA 02, 1937
(SAKA)**

'PROVISION FOR FUNDING AIBP AND MGNREGA'

Q U E S T I O N

832. SHRIMATI RITA TARAI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to make adequate provision for Central Plan Assistance for the plan schemes like Accelerated Irrigation Benefit Programme (AIBP) and MGNREGA for clearing backlog commitments for the year 2012-13 and 2013-14 and increase the current year's allocation; and
- (b) if so, the details thereof and the action taken thereon?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA):**

(a)& (b): Yes Sir. Provisions have been made based on absorptive capacity of these Schemes in the financial year and available fiscal space. Based on these, provision has been made for Accelerated Irrigation Benefit Programme (AIBP) and Mahatma Gandhi Rural Employment Guarantee Act (MGNREGA). During the financial year 2015-2016, a provision of Rs.1000.00 crore for AIBP and Rs.34,699.00 crore for MGNREGA has been made. Further, Finance Minister in Para 55 of his budget speech has announced to enhance allocation to MGNREGA by Rs.5,000 crore subject to mobilization of additional resources during the year from tax buoyancy. Depending on resources available and expenditure trend, request for additional allocations, if any, would be considered at RE stage.
